

ACT No. XXI OF 1939.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 21st
April, 1939.)

An Act further to amend the Chittagong Port Act,
1914, for a certain purpose.

Ben. Act V of
1914. **W**HEREAS it is expedient further to amend
the Chittagong Port Act, 1914, for the pur-
pose hereinafter appearing ;

It is hereby enacted as follows :—

1. This Act may be called the Chittagong Port short title.
(Amendment) Act, 1939.

2. In section 80 of the Chittagong Port Act, Amendment of
section 80 of
Bengal Act V
of 1914. 1914, for the word "loans," the words and figures
"loans contracted before the 1st day of January,
1939," shall be substituted.

Price anna 1 or 1½d.

GIPD—L 73 LD—23-6-39—3,000.